

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 4542
TO BE ANSWERED ON 22.03.2018**

Sports Authority of India

4542. SHRI PINAKI MISRA:

SHRI M. MURALI MOHAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS

- (a) whether it is a fact that the allocation of funds for the Sports Authority of India (SAI) has been reduced by Rs. 66.17 crores in the current Budget;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) whether such curtailment is likely to affect the functioning of the SAI and if so, the activities of the SAI that are likely to suffer as a consequence?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
{COL. RAJYAVARDHAN RATHORE (RETD.)}**

(a) & (b): The Sports Authority of India (SAI), which is an autonomous body under the aegis of Ministry of Youth Affairs and Sports, has been entrusted to implement a number of the twelve verticals of the Khelo India Scheme being implemented by this Ministry. The verticals entrusted to SAI are such for which requisite expertise is available with them and in most of cases supplement/complement the activities already being undertaken therein. Accordingly, funds earmarked for such for verticals will be placed at the disposal of SAI for implementing them. Thus, effectively there has not been any curtailment of funds for SAI, though there has been rearrangement of resources between the Ministry and the SAI. In addition, SAI is also being provided financial assistance under other Scheme of the Ministry like the Scheme for Assistance to National Sports Federations (NSFs), the National Sports Development Fund (NSDF), etc., to undertake their activities.

(c) Since the activities being undertaken by the SAI are being supplemented/complemented with financial support from other Schemes of the Ministry, question does not arise.
